

CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 07.08.2020

MORNING SESSION HEARING	AFTERNOON SESSION J C MATTERS
1. CrI.Misc 151/2020	11.CC 367/2013
2. CrI.Misc 152/2020	12.CC 1363/2017
3. CrI.Misc 137/2020	13.CC 2534/2019
4. Cr 169/2020 HPS	14.CC 2539/2019
5. Cr 35/2020 AGPS	15.CC 2782/2019
6. CC 1335/2018	16.CC 1041/2020
7. Cr 140/2020 HPS	17.CC 1044/2020
8. CrI.Misc 250/2019 248/2019	18.CC 1047/2020
9. CrI.Misc 325/2018	19.CC 1135/2020
10. CrI.Misc 45/2019	
	HEARING
	20.OS 170/2020
	21.PCR 37/2014

Hosakote

Dated: - 06.08.2020

Prl.Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.